

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE & UM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 30.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.135/ BB/2017	-	For compliance of office objections raised by registry	252(3)	Chariot Infra Pvt. Ltd. Vs ROC

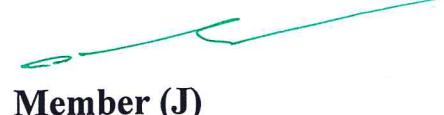
SL. NAME (IN CAPITAL) SIGNATURE
NO. & PHONE NUMBER REPRESENTATION TO WHOM

1) VINAYAK BHAT Applicant R. Murali
 pes
 9886032325

O R D E R

PCS for Petitioner Company is present. He has filed compliance affidavit alongwith annexure. Issue notice to ROC-Karnataka, Bangalore. Registry to prepare notice, PCS for Petitioner Company is directed to collect the notice from the registry and to serve it on ROC-Karnataka, Bangalore. List it on 13/12/2017.


Member (T)


Member (J)